OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & EC	From	To
	Sh. Rajesh Dhoon E.C.: 13093	Reader in the Court of Ms. Neelam Singh, ASJ-06, POCSO, South East, Saket Courts, New Delhi	JA/Reader in the court of Sh. Rajesh Kumar Singh, Judge, Family Courts (NDD), PHC, New Delhi (on diverted capacity for a period of one year or till further orders whichever is earlier).
2.	Sh. Arun Kr. Yadav E.C.: 13104	Reader in the Court of Sh. Munish Markan, ADJ-02, South-East, Saket Courts, New Delhi	JA/Reader in the Court of Ms. Neelam Singh, ASJ-06 POCSO, South East, Saket Courts, New Delhi
3.	Sh. Ashok Kumar EC:13162	Reader in the court of Sh. Rajesh Kumar Singh, Judge, Family Courts (NDD), PHC, New Delhi.	SJA/Reader in the Court of Sh. Munish Markan, ADJ- 02, South-East, Saket Courts, New Delhi
4.	Sh. Dhananjay Pratap Singh S/o Sh. Bhagwat Singh	JJA in Office Pool, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Sanjeev Jain, Ld. Principal Judge, Family Courts, East, KKD Delhi. (on diverted capacity for a period of one year or till further orders whichever is earlier).
5.	Sh. Lalit Kr. Ray E.C.: 74310719	Ahlmad in the Court of Ms. Richika Tyagi, Civil Judge- 02, West, THC, Delhi	JA/Reader in the Court of Ms. Riya Guha, JSCC/ASCJ/GJ, Shahdara KKD, Delhi
6.	Sh. Sandeep Mann EC:15550275	JJA in Office Pool, Central, THC, Delhi	Ahlmad in the Court of M Richika Tyagi, Civil Judge 02, West, THC, Delhi
7.	Sh. Binod Kr. Ranjan E.C.: 75927254	Ahlmad in the Court of Sh. Ajay Kumar Jain, Spl. Judge, NDPS, NDD, PHC, New Delhi	JJA/Asst. Ahlmad in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East, KKD, Delhi JJA/Ahlmad in the Court of
8.	Sh. Ajay Kr. Dubey E.C.: 59731717	Ahlmad in the Court of Ms. Sanya Dalal, MM (Mahila Court-02), North-West, Rohini, Delhi	Sh. Ajay Kumar Jain, Spl. Judge, NDPS, NDD, PHC, New Delhi
9.	Sh. Puneet Luthra E.C.: 14010	Judicial Asst. in the Personal Office of the Ld. Principal District & Sessions Judge, Shahdara, KKD, Delhi	Ms. Sanya Dalal, MM (Mahila Court-02), North- West, Rohini, Delhi JA/Ahlmad in the Court of
10.	Sh. Lokesh Kr. Meena E.C.: 12091	Ahlmad in the Court of Ms. Charu Asiwal, MM-04, Central, THC, Delhi	Sh. Sanjay Sharma-I, District Judge (Commercia Court), East, KKD, Delhi

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S.No.		From	
11.	Sh. Rahul E.C.: 67397215	Ahlmad in the Court of Sh. Sanjay Sharma-I, District Judge (Commercial Court), East, KKD, Delhi	JJA/Ahlmad in the Court of Ms. Charu Asiwal, MM-04, Central, THC, Delhi
12.	Sh. Deepak Kumar E.C.: 13733651	JJA in Office Pool, Admn II, Central, THC, Delhi	JJA in Office Pool, Admn. Branch-II (South-West), Dwarka Courts, New Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 26292 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the

Copy forwarded for information and necessary action to:

- 1. Ld. Principal District & Sessions Judges, South-East, NDD, West, North-West, Shahdara, East, North-East and South-West, Delhi/New Delhi.
- 2. Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi.
- 3: Ld. Officers/Officer-in-charges concerned.
- 4. The Personal Office of the Ld. Principal D&SJ, HQs, THC, Delhi.
- 5. The DDOs concerned for further necessary action as per rules.
- 6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- 7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
 - 8. The officials concerned.

Transaction Abiened at a

(Balbir Singh Shalar) Administrative Officer (Judl.) Administration-II, Central

Tis Hazari Courts, Delhi